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Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the 16th March, 74.

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NOTIFICATION
INCOME TAX

No. 576 /F.No. 203/51/73-ITA.II/: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

JASLOK HOSPITAL AND RESEARCH CENTRE, BOMBAY

This notification will take effect from 1st April, 1973.

Sd/ (T.P. JHUNJHUNWALA)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax.
2. All Addl. Commissioners of Income-tax.
3. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
4. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
5. Indian Council of Medical Research, Medical Enclave (Ansari Nagar) Post Box No. 4508, New Delhi-110016 with reference to their letter No. 19/6/73-AA.II dated 16.3.74.
6. The Trustee, Jaslok Medical Research Foundation, 15-G, Desmukh Road, Bombay-26.
7. Comptroller and Auditor General of India. (20 copies).
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(T.P. JHUNJHUNWALA)
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